

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1074(KB)2019  
IA(I.B.C)/782(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	ICICI BANK LIMITED VS HINDUSTHAN SMALL TOOLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the Liquidator  
Mr. A. Gooptu, Adv.

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/782(KB)2024:**
  - a. It is submitted that the last auction has already failed.
  - b. This is an application for placing on record the Progress Report which is placed at page 8 onwards and this application is supported by an affidavit at page 15 onwards.
  - c. The Progress Report is taken on record and accordingly this **IA(I.B.C)/782(KB)2024 is allowed and disposed of.**
3. List this matter **on 01.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**